

DIVISION BENCH
COURT - II

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/182(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY 2024

IN THE MATTER OF	B.C.M. ABASAN MAKER AND DEVELOPERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Mr. Jnana Ranjan Dhal, Adv.] For the Petitioner
Mr. Ankit Chaurasia, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present.
2. Registry is directed to issue notice to RoC, West Bengal by way of speed post and by e-mail and place the tracking information on record.
3. List this matter for further consideration on **05.09.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.